GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION No. 3098 TO BE ANSWERED ON 15.03.2021

Misuse of Student Unions and Associations

†3098. SHRI MITESH RAMESHBHAI PATEL(BAKABHAI):

SHRIMATI SHARDABEN ANILBHAIPATEL:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware of the fact that the misuse of student unions and associations in higher educational institutions is on rise in the country;
- (b) whether the Government proposes to take steps to review the objective behind setting up student unions in the country;
- (c) if so, whether a lot of students are participating in protests and are also involved in anti-national activities; and
- (d) if so, the action taken or proposed to be taken against those students?

ANSWER MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a): Certain cases of violence were reported from some Higher Educational Institutions.
- (b): The Ministry had constituted a Committee under the Chairmanship of Shri J.M. Lyngdoh (Former Chief Election Commissioner) to frame the guidelines on Students' Union Election in College/Universities. The University Grants Commission has directed all the Universities to take necessary steps to ensure strict compliance of the recommendations of the Lyngdoh committee.
- (c) & (d): Universities/ Higher Educational Institutions are statutory autonomous organizations. They are empowered to regulate & enforce discipline among the students by taking such actions as deemed necessary.
